IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIDUR BENCH, JAIDUR.

OA 204/2002

OR Prakash Sharma son of Shri Shiv Caran Lal Sharma by caste Sharma, aged about 60 years, resident of Plot No. 4D-24, Housing Board, Shastri nagar, Jaipur-16. Presently retired as Supervisor (HSG-II), Railway Mail Service Jp. Dn. Jaipur-

....Applicant.

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- 1. Union of India through the Secretary to the Govt. of India, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi.
- 2. Chief Postmaster General, Rajasthan Circle, Jaipur.
- 3. | Sr. Supdt. Railway Mail Service, JP Dn. Jaipur.
- 4. Dy. Director Accounts (Postal) Jaipur, Tilak Magar, Jaipur.

....Respondents.

Mr. P.N. Jatti, Counsel for the applicant.

Mr. N.C. Goyal, Counsel for the respondets.

CORAM

Hon'ble Mr. H.O. Gupta, Member (Administrative)
Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

The learned counsel for the applicant submits that he wants to withdraw this OA and file a duly constituted fresh OA. Prayer allowed subject to limitation. The OA stands dismissed as withdrawn.

(M.L. WHAUHAN)

(H.O. GIIPTA)

MEMBER (J)

MEMBED (Y)